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NLUJ LAW REVIEW

A National Law University, Jodhpur (India) Publication



ABOUT THE JOURNAL

The NLUJ LAW REVIEW is the flagship journal of National Law University, Jodhpur, established with the objective of promoting academic research and fostering debate on contemporary legal issues in India. It is a bi-annual, double-blind student reviewed and edited journal focusing on an inter-disciplinary approach towards legal writing. The remit of the Review is not restricted to any particular field of law, but broad enough to include national as well as international legal and policy-related issues.

NATURE OF SUBMISSIONS

The Journal invites original, unpublished manuscripts from all academicians, authors, legal professionals and students from India and abroad, under the following categories –

LONG ARTICLES

6500-8500 words

This category is designed to comprehensively deal with and provide a sustained analysis of a particular legal topic. It must analyse the current practice in the field, identify the lacunae therein, along with providing constructive suggestions. Author(s) are also encouraged to write analytical responses to earlier publications of the Review.

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Papers in this category must undertake a more comprehensive study of specific topics, providing a new perspective and critical insight on the subject.

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1500-3000 words

A note is a concise argument focusing on any recent legal controversy or debate. A comment is limited to critical appraisal of a recent judicial decision, new legislation or policy reform proposal.

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Note: The word limit is inclusive of footnotes

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2. Up to 2 co-authors are allowed for all categories, except Notes and Comments wherein co-authorship is not allowed.
3. All works must be original and unpublished, and not pending for review before any other journal. Any form of plagiarism will lead to disqualification for publication in the Review.
4. Submissions that exceed the word limit will not be accepted.
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Format

1. In order to ensure transparency in the blind review process, the name of the author or institutional affiliation must not be mentioned anywhere in the manuscript or its properties.
2. The main body of the manuscript should be in Garamond font size 12, with 1.5 line spacing and footnotes in Garamond font size 10, with 1.0 line spacing. All headings must be formatted in a uniform manner.
3. Text and footnotes should conform to A Uniform System of citation (20th ed. 2015) (“The Bluebook”). Speaking footnotes are discouraged. Submissions containing endnotes will be rejected.
4. The first page of the manuscript should only contain the name of the paper followed by a 200-word abstract. The second page should contain a table of contents, and the main body of the manuscript must begin immediately thereafter.

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